

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/4993/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the ^{2nd} June, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/2644 dated 01.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 06.06.2023 and 07.06.2023 along with station leave permission, with the official vehicle, at own cost, from the afternoon of 04.06.2023 till 07.06.2023**, as prayed for. The next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/4994/A, dated 2.6.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)